

view on estimation of reserve accretion during the IXth plan was lower from those projected by ONGC in their recast IXth plan programme. Such differences in the quantum of future estimation emanate from the perception and methodology followed which is a common industry-wide phenomenon.

Flesh Trade

3825. SHRI BHERU LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether flesh trade is flourishing in various parts of Delhi particularly at Baba Kharak Singh Marg, New Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) the number of persons arrested and jailed after legal proceedings during the last three years;

(d) whether in many cases the police officials released the guilty persons after arresting them;

(e) if so, the action taken against the guilty police officials; and

(f) the steps taken by the Union Government to check such trade?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Year-wise details of cases reported, number of persons arrested and number of persons convicted during the last three years in Delhi under the Immoral Traffic (Prevention) Act, 1956 are as under:

Year	Number of cases reported	Number of persons arrested	Number of persons convicted
1996	131	365	36
1997	117	310	25
1998 (upto 30.11.98)	69	174	18

Of these cases, the number of cases reported at Baba Kharak Singh Marg, New Delhi is as under:—

1996	03	10	02
1997	13	21	06
1998 (upto 30.11.98)	Nil	Nil	Nil

(d) No, Sir.

(e) Does not arise.

(f) The steps taken by Government to check such crime include intensification of patrolling especially from 6 P.M. to 10 P.M.; surveillance over the anti-social elements, improved intelligence gathering and high visibility of police in such areas.

Strike by Resident Doctors

3826. SHRI D.S. AHIRE:
SHRI MOHAN RAWALE:
SHRI MANIKRAO HODLYA GAVIT:
SHRIMATI JAYANTI PATNAIK:
SHRI SUSHIL KUMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Services in the Government Hospitals paralysed due to Resident Doctors' strike in the Capital in November, 1998;

(b) if so, the details of their demands; and

(c) the steps taken by the Government to redress their grievances?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The resident doctors had gone on strike in November, 1998.

(b) Their demands were for increase in their emoluments, book allowance, financial assistance for thesis, grant of leave, LTC, categorisation of Resident Doctors, grant of transport allowance, bonus and provision of better accommodation etc.

(c) The orders on revision of emoluments and book allowance have been issued.

Translation]

International Line of Control

3827. PROF. PREM SINGH CHANDUMAJRA:
DR. CHINTA MOHAN:
SHRI SHANKAR PRASAD JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Chief Minister of Jammu and Kashmir has suggested to accept the present line of control as International Line of Control to resolve the Kashmir problem; and

(b) if so, the reaction of the Government thereon?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government are aware of certain reports in the Media about such Statements, purportedly made by the Chief Minister of Jammu and Kashmir. The position of the Government is that the whole of the State of Jammu and Kashmir, including the area under illegal occupation of Pakistan, and portions of the State illegally ceded by Pakistan, is an integral part of India. Resolutions were passed by both the Houses of Parliament in this regard on 22nd February, 1994 and Government remains committed to them.

[English]

Insurgency in North-East

3828. SHRI ANANT KUMAR HEGDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount spent to work out insurgency in North-Eastern States during each of the last three years;

(b) the number of persons killed by the militants in the States during the said period, State-wise; and

(c) the number of militants killed and arrested?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Subject matter pertains to respective State Governments.

(b) The requisite information is as follows:—

State	1996	1997	1998
Arunachal Pradesh	0	15	4 (upto Oct.)
Assam	389	370	466 (upto Oct.)
Manipur	182	344	135 (upto Nov. 15)
Meghalaya	7	3	13 (upto Oct.)
Mizoram	0	4	0 (upto Nov. 15)
Nagaland	192	135	39 (upto Nov. 15)
Tripura	99	211	222 (upto Oct.)

(c) As per available information, during 1996, 1997 and 1998 (upto Nov. 30), 1171 militants have been killed in the North Eastern States and 3955 have been arrested.

Supply of Fertilizer

3829. SHRI CHETAN CHAUHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any agreement has been signed with any foreign country for the supply of fertilizers during 1997 and 1998 till date;

(b) if so, the details thereof; and

(c) the terms and conditions thereof?